OA. 381/91

(A)

Serial No. of Order	Date of Order	Order with Signature
	4.5.98	In view of order passed in Common order dated 4.5.98 the application is held to be without any merit and is rejected. No costs. Vice-Chairman 4.5.98 Member (J) 28.8.92 4/5/98

Vakalatnama not filed
adj to 29.8.92
For order
B.J

O.A. no. 1 may be heard

For hearing.
adj to 27.10.92
Vakalatnama and pass under not filed
B.J
24.10.92

Counter by R.1 not filed.
A memo by R.1 not filed.
Counter by R.2 filed
Rejoinder to the reply counter filed. but copy not served
adj to 13.11.92
For hearing

12.11.92 Adj to 28.11.92 for hearing
B.J
27.11.92
Bench